

Company : Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Court-Fees (Goa Amendment) Act, 2014 12 of 2014

[11 September 2014]

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AN ACT

further to amend the Court-Fees Act, 1870 (7 of 1870), as in force in the State of Goa. Be it enacted by the Legislative Assembly of Goa in the Sixty-fifth Year of the Republic of India, as follows:-

1. Short title and commencement :-

- (1) This Act may be called the Court-Fees (Goa Amendment) Act, 2014.
- (2) It shall come into force at once.

2. Amendment of Schedule IIA :-

In Schedule IIA of the Court-Fees Act, 1870 (7 of 1870), as in force in the State of Goa, after item 17, the following item shall be inserted, namely:-

"18. Appeal to High Court under section 260A of the Income-Tax Act, 1961 (Central Act 43 of 1961) ... Ten thousand rupees.".